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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2017  
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM  
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Rajasekhar VK 95001 53344 consult@nslaw.in	Counsel for R1 to R6.	Rajanthas.
2.	G. PRABHAKARAN for M/s. S. RAMASUBRAMANIAM.	Counsel for petitioner	G. Prabh

ORDER

Proxy representing counsel for petitioner present and submitted that the senior counsel could not attend the Tribunal today due to personal inconvenience and sought time for submitting arguments. Counsel for respondent present. Time extended at request. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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